

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 7 of 2016 & 8 of 2016 in A.No.11 of 2015

Dated: 4th May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Dakshinanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent (s) : Mr. Sanjay Singh
Mr. Buddy A. Ranganadhan for R-1 (UPERC)

ORDER

There is an application for adjournment on behalf of the Respondent on personal ground of the Learned counsel for the Respondent No.2. Post this IA Nos. 7 of 2016 & 8 of 2016, praying for stay and amendment of appeal respectively, for hearing on IAs on **27th July, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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